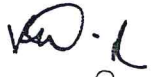



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/360/ (IB)/2017
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	ROHAN PRABHAKARAN	Counsel for Petitioner	
2.	R. SRINIVASAN	Representing Respondent	

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They sought time for filing joint memo of compromise. Time extended at request. Put up on **23.08.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)